Annexure 1

Name of the corporate debtor: Attukal Devi Institute Of Medical Sciences Limited; Date of commencement of CIRP: 27.09.2024. List of creditors as on: 11.10.2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in ₹)

C1	Catagory of anodity	C-		C	f . l . !	A A	A	A	(Amount	
Sl. No.	Category of creditor		ary of claims eceived	Summary admitted	of claims	Amount of	Amount of cloims	Amount of claims	Details in	Remarks, if any
110.		No. Amount of clai ms		NoAmount of. ofclaimsclaiadmittedms		on continge ntclaims	of claims not admitte d	under verificati on	in Annexu re	папу
1	Secured financial creditors belonging to any classof creditors	0	NIL	0	0	NIL	NIL	NIL		
2	Unsecured financial creditors belonging to anyclass of creditors	0	NIL	0	0	NIL	NIL	NIL		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	NIL	0	0	NIL	NIL	NIL		
4	Unsecured financial creditors (other than financialcreditors belonging to any class of creditors)	1	2,87,76,325/-	1	2,87,76,325/-	NIL	NIL	NIL	2	
5	Operational creditors (Workmen)	0	NIL	0	0	NIL	NIL	NIL		
6	Operational creditors (Employees)	0	NIL	0	0	NIL	NIL	NIL		
7	Operational creditors (Government Dues)	0	NIL	0	0	NIL	NIL	NIL		
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	25,23,543/-	1	25,23,543/-	NIL	NIL	NIL	3	
9	Other creditors, if any, (other than financial creditors and operationalcreditors)	1	7,96,66,211/-	0	7,96,66,211/-	0	0	0	4	
	T O t a l		11,09,66,079/-		11,09,66,079/-					

Annexure 2

Name of the corporate debtor: Attukal Devi Institute Of Medical Sciences Limited; Date of commencement of CIRP: 27.09.2024. List of creditors as on: 11.10.2024

		List of Unse	cured fina	ancial creditor	rs (other than f	inancial	creditor	s belonging to	any class	of cre	editors)	(An	nount in ₹)		
Sl	Name of	Identificat	Details	of claim	Details of Amou								Amoun	Amoun	Remar
•	creditor	ion	rec	eived		clai	m	ntof	nt of	t of	t of	ks,			
Ν		No.					admit	ted	contin	any	claim	claim	if		
0.			Date	Amount	Amount of	Natur	Amou	Amount	Whet	%	gent	mutua	not	under	any
			of	claimed	claim	e of	nt	covered by	her	voti	claim	l dues,	admitt	verific	
			receipt		admitted	clai	covere	guarantee	relat	ng		that	ed	ation	
						m	d by		ed	sha		may			
							securit		part	re		be			
							У		y?	in		set-off			
							intere			Со					
							st			С					
1				2,87,76,325/-	2,87,76,325/-		No	Nil	Yes	Nil*	NO	NO	NO		The
	2211	ADRPP1499	24			Unsecur									Company
		G				ed loan									availed
	Raghavan					and									unsecured
	Pillai					Advanc									loan and
						es from									advances
						director									from
															director for
															running the
															business

* Dr Ayyappan Nair Raghavan Pillai is the suspended director and financial creditor, hence voting hare considered as NIL

N Name of the corporate debtor: Attukal Devi Institute Of Medical Sciences Limited; Date of commencement of CIRP: 27.09.2024. List of creditors as on: 11.10.2024

	List of operational creditors (Other than Workmen and Employees and Government Dues)														
Sl	Name	Identificati	Detail	s of claim	Details of						Amount	Amou	Amoun	Amount	Remark
•	of	onNo.	ree	ceived		claim						nt of	t of	of claim	s, if
No	credit					continge	any	claim	under	any					
	or		Date	Amount	Amou	Nature	Amount	Amount	Wheth	% of	ntclaim	mutua	not	verificati	_
			of	claimed	nt of	of claim	covered	covered	er	votin	1	l dues,	admitt	on	
			recei		claim							that	ed		
			pt		admitt		security	guarant	d	shar		maybe			
			-		ed		inter	ee	party	e in		set-off			
							est		?	CoC					
1	Dr	PAN:	07.10.2024	25,23,543.00	25,23,54	Professional	NO	NO	NO	0*	0	0	0	Nil	Professional
	Ayyap	ADRPP1499			3.00	fees									fees arrears
		G													as consultant Doctor along
	Nair														with
	Ragha														directorship.
	van														
	Pillai														

List of operational creditors (Other than Workmen and Employees and Government Dues)

* Dr Ayyappan Nair Raghavan Pillai is the suspended director and Operational creditor for his professional service, hence voting share considered as NIL.

Annexure 4

Name of the corporate debtor: Attukal Devi Institute Of Medical Sciences Limited; Date of commencement of CIRP: 27.09.2024. List of creditors as on: 11.10.2024

CI	SI Name of Identificati Details of Other creditors, if any,(other than financial creditors and operational creditors)														D
51												Amou	Amoun	Amount	Remark
•	creditor	onNo.	claim claim								of	nt of	t of	of claim	s, if
No			rec	ceived			admitt	ed			continge	any	claim	under	any
•			Date	Amount	Amount	Natu	Amount	Amount	Wheth	% of	ntclaim	mutua	not	verificati	
			of	claimed	of claim	re of	covered	covered	er	votin		l dues,	admitte	on	
			receip		admitted	claim	by	by	relate	g		that	d		
			t				security	guarant	d	shar		maybe			
							intere	ee	party?	e in		set-off			
							st			CoC					
1	Attukal	PAN:	09.10.20	7,99,61,50	7,96,66,21	Principal	NO	NO	NO	0	0	0	2,95,298	Nil	Attukal
	Bhagavat	AAATA	24	9/-	1/-	and									Bhagavat
	hy	3566D				Interest									hy
	Temple					of Lease									Temple
	Trust					rent									Trust is
															the lessor
															and they
															have
															claimed
															up
															10.10.24
															instead of
															27.09.24
															ICD.

List of Other creditors, if any,(other than financial creditors and operational creditors)